

Rural health infrastructure in West Bengal

1142. SHRI VIVEK GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the projects/schemes being implemented by the Ministry to improve rural health infrastructure in the country, State-wise;

(b) whether it is a fact that many States in the country lack the required rural health infrastructure like Primary Health Centres (PHCs), Community Health Centres (CHCs) etc.;

(c) the details of the shortfall of PHCs, CHCs, Sub centres, Health workers and specialist doctors in the villages of West Bengal; and

(d) whether the Ministry has any plan under consideration to improve the rural health infrastructure in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A.H. KHAN CHOUDHURY): (a) Public Health is a State subject. Under National Rural Health Mission (NRHM) financial support is provided to the States to strengthen their health systems including construction and upgradation of rural health infrastructure. The State-wise sanction to new construction and renovation/upgradation works in public health facilities in Financial Year 2012-13 till date is attached at given in Statement (*See below*).

(b) As per Rural Health Statistics in India, 2011, there is a short fall of 2766 Community Health Centers (CHCs) 7048 Primary Health Centers (PHCs) and 35762 Sub-Centres (SCs) across the country.

(c) As per information provided by the State, there is a short fall of 151 CHCs, 1063 PHCs and 5968 SCs in West Bengal. There is shortfall of 7981 Health Workers and 697 Specialists doctors in rural areas.

(d) As mentioned in part (a) above, Public Health is a State subject. Under National Rural Health Mission, financial support is provided to States for upgradation of rural health infrastructure Based on their felt needs and priorities, State/UT Governments incorporate their proposals to modernize/upgrade rural health infrastructure in their annual Programme Implementation Plans, which are appraised and approved by the Union Government. The support has been increasing over the years.

Statement

*State-wise sanctions to Infrastructure Works at public health facilities in FY 2012-13**

Sl. No.	Name of State	New construction works sanctioned					Upgradation/Renovation works# sanctioned				
		SC	PHC	CHC	SDH	DH	SC	PHC	CHC	SDH	DH
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andaman and Nicobar Islands	0	0	0	0	0	0	0	4	0	3
2.	Andhra Pradesh	436	94	0	0	0	0	0	249	0	19
3.	Arunachal Pradesh	34	0	0	0	0	0	28	10	0	13
4.	Assam	626	65	55	0	0	261	310	0	0	14
5.	Bihar	53	13	0	0	0	0	69	22	27	18
6.	Chandigarh	0	0	0	0	0	0	0	0	0	0
7.	Chhattisgarh	0	0	0	0	0	0	347	462	0	18
8.	Dadra and Nagar Haveli	0	0	0	0	0	0	0	0	0	0
9.	Daman and Diu	0	0	0	0	0	0	0	0	0	0

Written Answers to

[4 DEC., 2012]

Unstarred Questions 131

1	2	3	4	5	6	7	8	9	10	11	12	132
10. Delhi		0	0	3	0	0	0	73	7	0	0	Written Answers to [RAJYA SABHA]
11. Goa		0	2	0	0	0	8	6	2	0	0	
12. Gujarat		66	5	2	0	0	28	102	142	23	5	
13. Haryana		0	0	0	0	0	0	0	0	0	0	
14. Himachal Pradesh		20	4	0	0	0	0	0	0	7	10	
15. Jammu and Kashmir		0	0	0	0	0	0	0	0	0	1	
16. Jharkhand		200	0	0	0	0	0	0	0	0	0	
17. Karnataka		281	40	0	0	0	0	0	0	0	0	
18. Kerala		0	1	9	0	0	0	0	27	0	0	
19. Lakshadweep		0	0	0	0	0	0	0	0	0	0	
20. Maharashtra		25	10	0	0	0	485	371	67	17	37	Unstarred Questions
21. Manipur		16	3	0	0	0	19	34	9	1	5	
22. Meghalaya		24	0	0	0	0	57	3	22	0	7	
23. Mizoram		44	1	0	0	0	11	4	0	0	2	

24. Madhya Pradesh	0	0	0	0	0	15	18	20	10	93
25. Nagaland	0	0	0	0	0	0	0	0	0	0
26. Odisha	18	0	0	0	0	134	42	254	26	32
27. Puducherry	0	0	0	0	0	0	27	2	0	1
28. Punjab	0	0	0	0	0	0	0	0	0	6
29. Rajasthan	0	0	0	0	0	2474	854	440	18	320
30. Sikkim	0	0	0	0	0	34	9	0	0	31
31. Tamil Nadu	0	49	0	0	0	84	47	0	0	0
32. Tripura	0	1	0	0	0	0	5	0	3	0
33. Uttar Pradesh	412	28	15	0	0	0	0	90	0	50
34. Uttarakhand	0	0	0	0	0	2	0	8	7	4
35. West Bengal	321	1	0	0	0	0	25	27	23	13
TOTAL:	2576	317	84	0	0	3612	2374	1864	162	702

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*This does not include sanctions for On-going/Spill over works and Hospital Strengthening/IPHS, training institutions, drug were houses, DPMU/SPMU offices.

#The infrastructure works include sanctions for staff quarters/MCH wings/JSY wards/boundary wall/Miscellaneous civil works etc.